

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 26th SEPTEMBER, 2022, 10:30 A.M.

TP No. 215/CTB/2019, (CP No. 40/2014), IA (IB) No. 184/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	MSTC Ltd. -Vs- Krishna Coke (India) Pvt. Ltd.
Under Section	433,434 & 439, (9 IBC)

For Petitioner (s)

Mr. Anupam Dash, Adv.

For Respondent (s)

:

ORDER

IA (IB) No. 184/CB/2022

Ld. Counsel Mr. Anupam Dash appears on behalf of the applicant. There is no representation for the respondent. List the matter for counter and appearance of the respondent on 21.11.2022.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)